

*328. [Transferred to the 19th March, 1979.]

Amendment in laws regarding immigration

†*339. SHRI SANTOSH KUMAR SAHU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any proposal under Government's consideration to amend the laws regarding immigration; and

(b) if so, what are the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI H. M. PATEL): (a) No, Sir.

(b) Does not arise.

Expansion of BHEL

*340. SHRI SATCHIDANANDA: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that the amount of Rs. 50 crores earlier earmarked for the second phase of the Bharat Heavy Electricals Limited has been reduced;

(b) if so, what are the reasons therefor; and

(c) what are the details of the future plans for expansion of the Bharat Heavy Electricals Limited?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) and (b) Investment has been made in the BHEL at several stages and there is no second phase as such at present for which any amount like Rs. 50 crores may have been earmarked.

(c) The investment programme of BHEL for the five year period 1978-79 to 1982-83 is estimated to be about Rs. 317 crores. The programmes are primarily for the augmentation of facilities to meet quantitative growth in demand of products, qualitative im-

provement, introduction of higher ratings of generating sets, updating of technology, and modernisation and replacement of existing facilities. A portion of investment is also needed towards research and development efforts and to provide housing facilities to BHEL employees within the prescribed norms.

Non-availability of raw materials to ancillaries of coal and steel industries at Asansol

1538. SHRI KRISHNA CHANDRA PANT: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that small scale units at Asansol in West Bengal which are ancillaries to the coal and steel industries, are facing closure due to non-availability of raw materials;

(b) whether it is also a fact that in spite of issuing of essential certificate by E.C.L. for a large manufacturing order to the small scale units, the Durgapur Stockyard under the Steel Authority of India refused to supply steel materials to the small scale units; and

(c) if so, what steps Government propose to take to help the small scale units in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): (a) Government are aware of the difficulties being faced by small industries including these in West Bengal using some categories of steel like G. P. & CRCA Sheets, Plates, M. S. Bars etc. which are in short supply.

(b) The distribution procedure has been reviewed this year and the requirements of small units are to be met by the Small Industrial Development Corporations of the State Government. Consequently more allocations and supplies of steel have been made to these Corporations (including in West Bengal) for this purpose. In regard to supply from the SAIL Stockyards there was a temporary dislocation in the absence of capacity

†Previously Starred Question 179 transferred from the 2nd March, 1979.